

## ORDER SHEET

O.A / MA / RA / CP NO. 109 OF 2012Applicant/s K. K. Sharma Respds. V. O. P. RamAdvocate for Applicant/s S.K. Dey Advocate for Respondent/s K.P. Singh  
S.K. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p><b>31.01.2011</b>  <b>Hon. Mrs. Manjulika Gautam, A.M.</b>  <b>Hon'ble Mr. Sanjeev Kaushik, J.M.</b></p> <p>Shri S.K. Mishra, learned counsel for the applicant stated that the OA has become infructuous as the relief has already been granted to the applicant.</p> <p>Shri K.P. Singh, learned counsel for the respondents has sent illness slip.</p> <p>Accordingly the OA is dismissed as infructuous.</p> <p><i>S.K.</i> A.M.</p> <p><i>M. Manjulika</i> A.M.</p> <p>RKM/</p>	

Contd. On Sheet No. \_\_\_\_\_